

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 143(ND)/2013  
CA NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN  
HON'BLE MEMBER(J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

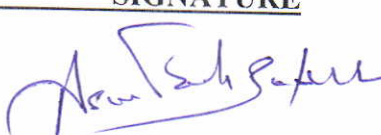
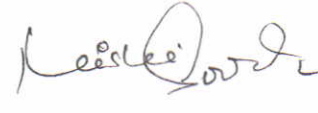

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: Rockman Advertising and Marketing India Pvt. Ltd. & ors.

V/s.

M/s. Sharp Eye Advertising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

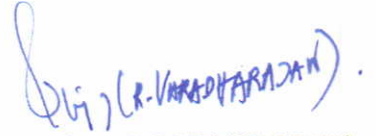
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.)	R. Nagesh	Adv.	} Resp. 2-6	
2.)	Ashutosh Gupta			
3.	Rishi Sood	Adv.	Res. No. 11	
1.	Mr. Monish Panda, Adv.	} Petitioners		
2.	Mr. ANUPAM PANDAY, Adv.			
3.	Mr. Sohail Yadav, Adv.			

P. T. O.

## Order

Both sides are present. It is represented that the matter is part heard before the Hon'ble Principal Bench.

In view of the same, the mater may be listed before the Hon'ble Principal Bench for hearing on 24.11.2016.



(R. VARADHARAJAN)  
MEMBER(J)



(S.K. MOHAPATRA)  
MEMBER (T)

25.10.2016  
(P.K. Sud)